

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2973/2003

New Delhi, this the 18th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Sh. Attar Singh
S/o Sh. Kashi Ram
working as Peon in the office
of the Pay and Account Officer
Food Processing Industry Ministry, New Delhi.
R/o 704, Sector-3, M.B.Road, Pushp Vihar
New Delhi - 110 067

... Applicant
(By Advocate Sh. Gyan Prakash)

V E R S U S

1. Controller General of Accounts
Ministry of Finance, Deptt. of Expenditure
Lok Nayak Bhawan, New Delhi.
2. The Secretary,
Ministry of Food Processing Industries
Krishi Bhawan, New Delhi.
3. Chief Controller of Accounts
Ministry of Agriculture
Krishi Bhawan, New Delhi.
4. The Principal-cum-Pay and Accounts Officer
M/o Food Processing Industries
16-A, Akbar Road Hutmants Annexe
New Delhi - 110 011.
5. Secretary
Staff Selection Commission
Deptt. of Personnel & Training
Ministry of Personnel & Public
Grievances & Pension
Block-12, Kendriya Karyalaya P
Lodhi Road, New Delhi - 110 003.

... Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal,

MA 2653/2003

MA 2653/2003 has been filed to correct the typographical error. MA is allowed subject to just exceptions.

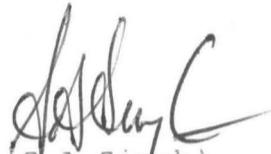
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Learned counsel for the applicant states that he may be permitted to withdraw the present application to move the authorities for relaxation of the rigours of the rule and thereafter if need arises take up the matter. Allowed as prayed.

2. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/vikas/